

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

C.P. NO. 227/1997

in
O.A. NO. 503/1997

12

New Delhi this the 27th day of August, 1997.

HON'BLE SHRI JUSTICE K. M. AGARWAL, CHAIRMAN

HON'BLE SHRI S. P. BISWAS, MEMBER (A)

Ex-Constable Jai Karan,
S/O Shri Dhan Singh,
R/O Village Tatesar,
P.O. Jointy,
P.S. Sultanpuri,
Delhi-110081.

... Applicant

(By Shri Shankar Raju, Advocate)

- Versus -


Shri P. K. Luran,
Dy. Commissioner of Police,
5th BN, DAP, Kingsway Camp,
Delhi.

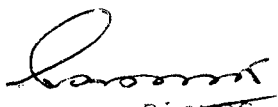
... Respondent

O R D E R (ORAL)

Shri Justice K. M. Agarwal,

This application for contempt appears to be premature. Accordingly, the learned counsel for the applicant wants to withdraw it at present, with liberty to renew it after some time. Prayer allowed.


(K. M. Agarwal)
Chairman


(S. P. Biswas)
Member (A)

/as/